

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 15(ND)/2015

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017**

**NAME OF THE COMPANY: Atul Krishna Bhatnagar Vs. Amba Devi Paper Mills**

**SECTION OF THE COMPANIES ACT: 241/242**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner(s):** Mr. Rakesh Kumar and Mr. Sahil Gupta, Advocates

**For the Respondent(s):** None

**ORDER**

Ld. Counsel for the Respondent prays for further time to file the reply on the ground that Respondent, Mr. Anil Kumar Mittal, has suffered a paralytic stroke.

Let the reply be filed before the next date of hearing.

To come up on 15<sup>th</sup> January, 2018.

-S-d-1

(S. K. Mohapatra)  
Member (T)

-S-d-1

(Ina Malhotra,  
Member (J)